

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 202  
IB-153/ND/2020

**IN THE MATTER OF:**

M/s. VS&B Domestic Container Solutions Pvt. Ltd.

...PETITIONER

Vs.

M/s. Maple Logistics Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 01.12.2020  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Sanjay Kumar, Advocate.  
For the Respondent/ Corporate-debtor :

**ORDER**

Heard the submissions made by the counsel for the operational creditor.

Therefore, in the interest of justice, matter is adjourned to 15.12.2020.

—Sd—

(V.K. Subburaj)  
Member (T)

—Sd—

(P.S.N. Prasad)  
Member (J)